REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-EIGHTH REPORT



LOK SABHA SECRETARIAT NEW DELHI August, 1956

MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS* BILLS AND RESOLUTIONS

- 1. Sardar Hukam Singh-Chairman.
- 2. Shri Raghunath Singh.
- 3. Shri Nageshwar Prasad Sinha.
- 4. Shri Ganesh Sadashiv Altekar.
- 5. Shri Goswamiraja Sahdeo Bharati.
- 6. Shri Narendra P. Nathwani
- 7. Shri Radheshyam Ramkumar Morarka.
- 8. Shrimati Ila Palchoudhuri.
- 9. Shri N. Rachiah.
- 10. Dr. Natabar Pandey.
- 11. Shri Bhawani Singh.
- 12. Shri T. B. Vittal Rao.
- 13. Shri C. Madhao Reddi.
- 14. Shri N. Sreekantan Nair.
- 15. Shri Rayasam Seshagiri Rao.

SECRETARIAT

Shri N. C. Nandi-Deputy Secretary.

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- I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf, this their Fifty-eighth Report.
- 2. The Committee met on the 13th August, 1956 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 17th August, 1956.
- 3. The Members whose resolutions had been included in the List of Business for the 17th August, 1956 and the representatives of the Ministries concerned had been invited to present their views on these resolutions before the Committee. Shri Tushar Chatterjea attended the sitting.
- 4. The Committee after hearing the member-in-charge and the representatives of the Ministries concerned with the Resolutions and considering all aspects with respect to the resolutions in the List of Business for the 17th August, 1956, recommend the following time-table: -
 - (1) Resolution regarding Control and regulation of production and exhibition of films.
- Out of the total time of 2 hours and 15 minutes allotted to this Resolution, 1 minute was taken up on the 3rd August, 1956. The balance of 2 hours and 14 minutes may be completed on the 17th August, 1956.
 - (2) Resolution regarding Appointment 3 hours. of a Committee to enquire into the working of the Directive Principles of State Policy.
 - (3) Resolution regarding Improvement I hour. of passenger amenities on Light Railways.
 - (4) Resolution regarding Distribution of food gifts received from abroad by private organisations.

11 hours.

HUKAM SINGH

New Delhi, The 13th August, 1956.

APPENDIX

Motion Re: Adoption of the Fifty-eighth Report of the Committee on Private Members' Bills and Resolutions.

The following motion was moved by Shri Raghunath Singh and was adopted by the House on the 17th August, 1956:—

"That this House agrees with the Fifty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 14th August, 1956."

[L.S. Deb., Part II dated the 17th August, 1956.]